

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.07- IA/1080(AHM)2024
in
CP(IB) 181 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Dhirendra Sheth

.....Applicant

V/s

Atrium Infocomm Pvt Ltd

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Mayur Jugtawat, Adv.

For the Respondent :

ORDER

IA/1080(AHM)2024

Heard Learned Counsel for the applicant.

Extension of liquidation period is granted for one year. In view of the above,
IA/1080(AHM)2024 is disposed-off.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)